

HIGH COURT OF DELHI
Shershah Road, New Delhi

Dated: 21/8/2023

No. 5983 /DHC/Gaz./G-3/2023

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge-
cum-Special Judge (PC Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

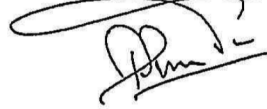
Sub: Revised dates for Cybercrime Workshop 1 (Pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the NJA, Bhopal [October 7th (Saturday) & 8th (Sunday), 2023] [SE-06].

Madam,

In continuation to this Court's letter No. 5805/DHC/Gaz./G-3/2023 dated 08.08.2023, I am directed to forward herewith a copy letter dated 14.08.2023 received from the Director, National Judicial Academy, Bhopal regarding revised dates for Cybercrime Workshop 1 (pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the National Judicial Academy, Bhopal on 7th and 8th October, 2023 [SE-06] instead of 6th, 7th and 8th of October, 2023.

I am, therefore, directed to request you to kindly inform Ms. Vidhi Gupta Anand, ACMM, Rouse Avenue Court Complex, New Delhi, about the same.

Yours Sincerely,



(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

No. _____/DHC/Gaz./G-3/2023

Dated:

Copy forwarded for information to the Director, National Judicial Academy, Bhadbhada Road, P.O. Suraj Nagar, Bhopal- 462 044 (M.P.) (Tel: 0755-2432561-562/ Fax: 0755-2696856) (e-mail: nja@nja.gov.in), with reference to his letter referred above.

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI

No.Misc./Trng./RACC/Gaz./2023/ 6837-6847 -D Dated, Delhi the 23/08/2023

Copy forwarded alongwith its enclosure in continuation to this office endst. No.Misc./Trng./RACC/Gaz./2023/6560D-6570-D dated 10th August, 2023 for information and necessary action to:-

1. Ms. Vidhi Gupta Anand, Additional Chief Metropolitan Magistrate, RACC, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
3. The Drawing and Disbursing Officer, Central District, THC, Delhi.
4. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi for uploading the same on the official website.

23.08.23

(Arun Bhardwaj)
Officer In-charge (Judicial)/
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

NATIONAL JUDICIAL ACADEMY

Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.)
Tel.: EPABX 0755 - 2432500, Fax : 0755 - 2696904

Ref. No. : NJA/Dir./ SE-06/2023/
Dated: 14th August, 2023

Respected Chief Justice,

Sub.: Revised dates for Cybercrime Workshop 1 (Pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the NJA, Bhopal [October 7th (Saturday) & 8th (Sunday), 2023] [SE-06]

Ref.: Letter No. NJA/Dir./SE-06/2023/ 1687 Dated 20th July, 2023.

Greetings. In reference to our letter dated 20th July, 2023 requesting nomination for Cybercrime Workshop 1 (Pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the NJA, Bhopal.

Please note the revised date for the programme is 7th and 8th October, 2023 (Saturday & Sunday) instead of earlier mentioned dates from 6th to 8th October, 2023. It is a two day programme instead of three days.

The Academy requests you to kindly nominate One Judicial Officer of the State to participate in the two day programme as referred to above.

The nomination be kindly intimated at the earliest for necessary arrangements.

With warm regards,

Yours sincerely,


(Justice Sujoy Paul)
Director

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.